OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI

<u>ORDER</u>

In partial modification of the duty roster of Summer Vacations-2023 of South District issued vide no. Judl-II/F.11/SV/SD/Saket/2023/16266-16356 Dated:30.05.2023, it is hereby ordered that:-

- Sh. Vishal Pahuja, ASJ (FTC)-02, South District, will perform duty on 19.06.2023, 20.06.2023 & 21.06.2023 in place of Ms. Manisha Khurana Kakkar, ASJ (FTC)-01, South District, for disposal of Bail Applications of Police Station(s): Ambedkar Nagar, Maidan Garhi, Fatehpur Beri, Hauz Khas, Sangam Vihar, CAW Cell (South), INA Metro Station, Crime Branch (South), Special Task Force of Delhi Police & all Special Act cases pertaining to these Police Station.
- 2. Ms. Manisha Khurana Kakkar, ASJ (FTC)-01, South District, will perform duty on 22.06.2023, 23.06.2023 & 24.06.2023 in place of Sh. Vishal Pahuja, ASJ (FTC)-02, South District, for disposal of Bail Applications of Police Station(s): Ambedkar Nagar, Maidan Garhi, Fatehpur Beri, Hauz Khas, Sangam Vihar, CAW Cell (South), INA Metro Station, Crime Branch (South), Special Task Force of Delhi Police & all Special Act cases pertaining to these Police Station.

Rest of the terms and conditions of the earlier order dated 30.05.2023 shall remains the same.

(SHALINDER KAUR) Principal District & Sessions Judge South District, Saket Courts Complex New Delhi

No. Judl.II/F.11/SV/SD/Saket/2023/_____

New Delhi, Dated: 91612023

Copy forwarded for information and necessary action to: -

- 1. The Registrar General, Hon'ble High Court of Delhi, New Delhi
- 2. The Principal District & Sessions Judge (H.Q.), Delhi, Tis Hazari Court, Delhi.
- 3. The Principal District & Sessions Judge, North West, South West, East, Shahdara, North-East, New Delhi, North, South East, West Districts.
- 4. The Officer In-charge, Pool Car Section, Saket Courts Complex.
- 5. All the Officers of Delhi Higher Judicial Services, South District.
- 6. The Chief Prosecutor, South District, Saket Courts, New Delhi.
- 7. The Branch In-charge of all the Branches, South District, Saket Courts.
- 8. The Secretary Bar Association of all the District Courts of Delhi & New Delhi.
- The PRO/APRO of all the District Courts of Delhi & New Delhi.
- 10. The Website Committee (Hindi & English), Tis Hazari Court, Delhi.
- 11. PS/Reader to the Principal District Judge & Sessions Judge (South), Saket.
- 12. Notice Board.
- 13. R & I Branch for uploading on LAYERS.

Halinde Principal District & Sessions Judge South District, Saket Courts Complex New Delhi